

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**(IB) 433 (ND)/2017**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.11.2017**

**NAME OF THE COMPANY: M/s Regal Metal & Ferro Alloys Vs. M/s SPM  
Auto Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

**Present:** Mr. Nirmal Kumar, RP

**ORDER**

Mr. Nirmal Kumar, RP has filed his report including the minutes of the  
COC, whereby he has been confirmed as the RP. The said report is stated to  
have been filed with the Registry. His appointment as RP is therefore being  
this Bench till further orders.

S-D  
**(S. K. Mohapatra)**  
**Member (T)**

S-D  
**(Ina Malhotra)**  
**Member (J)**